

schemes in the States, if the latter do not co-operate?

**Shri Kidwai:** I think the Constitution provides the method by which State Governments can be forced to co-operate, if the subject is important enough.

**Shrimati Tarkeshwari Sinha:** May I know whether Government propose to open some centres in the country for training these co-operative personnel?

**Shri Kidwai:** But the training centres are always opened in the States.

**Sardar A. S. Saiga:** On an all-India basis?

### कर्मचारी राज्य बीमा योजनाएं

\*१०७३. श्री एम० एल० द्विवेदी :

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि कर्मचारी राज्य बीमा योजना के खर्च में केन्द्र तथा राज्य सरकारों का हिस्सा किस प्रकार निर्धारित किया गया है ?

**The Minister of Labour (Shri K. K. Desai):** Under the Employees' State Insurance Act, 1948, the Central Government are responsible for meeting two-thirds of the administrative expenses of the scheme during the first five years. The State Governments and the Employees' State Insurance Corporation share the cost of providing medical benefits to insured workers in an agreed ratio, which is at present 1:3.

श्री एम० एल० द्विवेदी : मैं यह जानना चाहता हूँ कि किन किन राज्यों में अभी तक इस स्कीम के अन्दर कितने कितने स्थान खोले जा चुके हैं ?

**Shri K. K. Desai:** The scheme has been applied to Delhi, Kanpur and seven industrial centres in Punjab, covering 78,932 persons in Delhi, 1,47,986 persons in Kanpur and 58,117 in Punjab.

श्री एम० एल० द्विवेदी : इसके हर केन्द्र के खोलने का शुरू का खर्चा कितना होता है और चालू रहने वाला खर्चा कितना होता है ?

**Shri K. K. Desai:** I require notice.

**Shri K. K. Basu:** May I know why this scheme has not been applied to other industrial centres in the country?

**Shri K. K. Desai:** I think the hon. Member knows that the scheme has to be inaugurated in co-operation with the State Governments. Certain preliminaries have to be gone through with the State Governments and early in 1955 the scheme will be introduced in Bengal and probably on the 6th October, 1954 the scheme will be introduced in Greater Bombay, which will cover nearly 60 per cent. of the employees covered by the scheme.

**Shri M. D. Ramasami:** May I know what progress is made in the implementation of this scheme in Madras State?

**Shri K. K. Desai:** Still we are in correspondence with the Government of Madras about the time at which they will be in a position to take up the scheme for introduction.

### TURMERIC AND OILSEEDS RESEARCH STATIONS

\*1074. **Shri Raghuramaiah:** Will the Minister of Food and Agriculture be pleased to refer to reply to unstarred question No. 1231 asked on the 23rd March, 1954 and state:

(a) when a Turmeric Research Station and an Oil Seeds Research Station will be established in Andhra State;

(b) the names of the places where these stations will be located; and

(c) the details of the schemes in both the cases?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) A scheme to set up a Turmeric Research Station has been sanctioned but it has not started functioning so far.